

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12422/2004

(From the judgement and order dated 08/08/2003 in WP No.14645/2000  
of HIGH COURT OF A.P AT HYDERABAD)

GOVERNMENT OF A.P. & ANR.

Petitioner(s)

VERSUS

Y. SURENDER REDDY

Respondent(s)

(With appln(s) for c/delay in filing SLP, with prayer for interim relief  
and office report )

Date: 08/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE Mr. JUSTICE P.P. NAOLEKAR

For Petitioner(s) Mrs.D. Bharathi Reddy,Adv.

For Respondent(s) Mr. G. Venkatesh, Adv.  
Mr. D. Bharat Kumar, Adv.  
Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Perused the letter. The case is adjourned.

(S. Thapar)  
PS to Registrar

(V.P. Tyagi)  
Court Master